

(2025) 08 MEG CK 0454
In the Meghalaya High Court
Case No : Writ Petition (C) No. 285 Of 2024

S.G. Esmatur Mominin

APPELLANT

Vs

State Of Meghalaya & Ors.

RESPONDENT

Date of Decision : 08-08-2025

Acts Referred:

Citation : (2025) 08 MEG CK 0454

Hon'ble Judges : H. S. Thangkhiew, J

Bench : Single Bench

Advocate : R. Kharshiing, S. Sen, I. Lyngwa

Final Decision : Disposed Of

Judgement

H. S. Thangkhiew, J

1. This instant writ petition is connected to WP(C) No. 420 of 2024, and concerns the constitution of a school Managing Committee of Janapriya Higher Secondary School, Bholarbhita, West Garo Hills.

2. In view of the directions which has been passed in WP(C) No. 420 of 2024, this writ petition also stands disposed of by directing the respondents to also consider the grievances put forward by the petitioners in the instant petition.

3. Matter accordingly stands closed and disposed of.